



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. 9033 of 2026 dated February 12, 2026 issued against YOGESH JAISWAL HUF in the matter of ISO at BSE-YOGESH JAISWAL HUF

Recovery Certificate No. 9033 of 2026 dated February 12, 2026 was drawn against Yogesh Jaiswal HUF (PAN: AAAHY9710K) [Defaulter] for a sum of Rs. 5,81,000/- (Rupees Five Lakh Eighty-One Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/BM/GN/2024-25/30958 dated November 06, 2024 in the matter of ISO at BSE-YOGESH JAISWAL HUF.

In view of the payment of the amount of Rs. 5,86,000/- (Rupees Five Lakh Eighty-Six Thousand Only) due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with and Rule 12 of the Second Schedule to the Income-tax Act, 1961

March 24, 2026

New Delhi



—Signed.

RAJAN KUMAR

RECOVERY OFFICER

राजन कुमार/Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi